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Telecom Regulatory Authority of India,
Government of India,
New Delhi.

8/12/2014

Sub: Interconnection Usage Charges Needs Revision

Dear Sir,

Bringing continuous improvement in the policy/system and matching with the hour of needs which leads to a sustainable growth. We all know that TRAI is continuously improving the system and passing the benefit to the consumers of India those who are using the telecom services.

It has been seen from time and again the TRAI has revised the IUC regulation on issue of call termination charges. Currently as per the latest IUC regulation (on call termination charges) the all types of domestic voice calls is 20 paisa per minute and for international call 40 paisa per minutes. This incremental charge has been paid by the millions of telecom users.

As per my information the TRAI had filled an affidavit to Supreme Court to completely eliminate the call termination charges by the end of the current year (2014). But I do not thing the required improvement has been done to remove these charges.

Now, the time has come to introduce **Bill and Keep (BAK)** under Interconnection Usage Charges and provide relief to the customers. Under the scheme no termination charges will be levied on the customer. The loss of the revenue will be settled by the interconnected service providers themselves. This will force the current telecom service providers to introduce better innovates tariff plans and better quality of services.

I once again request you to look into the matter and do something in the interest of Indian Telecom Industry.

With regards,

J. K. Dubey
Yours faithfully

J. K. DUBEY
President